NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1224/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017

NAME OF THE PARTIES:

R Manikandan Catering Services V/s. Futura Polyesters Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESI	GNATION		SIGNATURE
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ilb	M/S CRAWFO,	rd BAYLEY	R co.	\mathcal{I}	
ADVOCATES FOR THE					
RES	BONDENT CO.	npany	1		
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Avocale for Applicant/petitione					
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C.P. No. 1224/I&BC/CLB/MB/MAH/2013					

- 1. The Learned Representatives of both the sides are present.
- The Learned Representative from the side of debtor has stated that Settlement is in progress.

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Adjourned to 30.10.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 26.09.2017 ah

Sd/-M.K. Shrawat Member (Judicial)